

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI D. R. CHAVAN): (a) The ceiling of loan for trade and business has already been enhanced from Rs. 2,000 to Rs. 5,000.

(b) A loan of less than Rs. 1,000 is normally paid to repatriates in one instalment. Loans for higher amounts are generally paid in two instalments spread over a period of six months.

UNEMPLOYED SCIENCE GRADUATES

879. DR. SHRIMATI PHULRENU GUHA: Will the Minister of LABOUR, EMPLOYMENT AND REHABILITATION be pleased to state the total number as at present of unemployed (i) science graduates and postgraduates; (ii) engineers; (iii) agricultural graduates; (iv) medical graduates?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI SHAH NAWAZ KHAN): Information showing the number of unemployed graduates and post-graduates is not available. The only information available in this regard relates to the number of graduates and post-graduates who were on the Live Register of the Employment Exchanges. Latest information is given below:

No. on Live Category	Register as on 30- 6-66
Science graduates and post-graduates	23,686
Engineering graduates	3,610
Agricultural graduates	1,344
Medical graduates	433

WOMAN FOUND IN SUSPICIOUS MANNER NEAR THUMBA ROCKET STATION

880. SHRIMATI LALITHA (RAJAGOPALAN): Will the Minister of HOME AFFAIRS be pleased to state whether it is a fact that a woman named Ambrosa Teresa Ponte was recently found, near the rocket station of Thumba in Trivandrum, moving in a suspicious manner?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI P. S. NASKAR): A woman named Smt. Ambrosa Teresa Ponte, who is a mental patient was arrested near the rocket station of Thumba on 22nd August, 1966 under the Indian Lunacy Act. She has since been admitted to the Mental Hospital, Trivandrum.

VISIT ABROAD OF DR. AKD SMT. S. DUTT

881. SHRI V. M. CHORDIA: Will the Minister of EDUCATION be pleased to refer to the answer to Unstarred Question No. 837 given in the Rajya Sabha on the 26th August, 1966 and state:

(a) whether it is a fact that Shri-mati S. Dutt accompanied Dr. S. Dutt on his visit abroad at the expense of the Indian Council for Cultural Relations;

(b) if so, whether it is a fact that the Accountant General, Central Revenues, New Delhi objected to the payment of Mrs. Dutt's expenses; and

(c) if so, who is responsible for the payment of Shrimati Dutt's expenses and what action has been taken or is being taken against him in light of audit objections?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION (SHRI BHAKT DARSHAN): (a) Yes, Sir.

(b) and (c) Accountant General, Central Revenues, New Delhi made some observations on the payment of

Smt. Dutt's travel expenses and clarifications were furnished to the A.G.C.R. to their satisfaction.

MICRO-WAVE LINK BETWEEN CALCUTTA AND SHILLONG

882. SHRI A. D. MAM: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Calcutta has been linked with Shillong by micro-wave length; and

(b) what is the total cost incurred on the project?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI JAGANNATH RAO): (a) Yes.

(b) The estimated cost of the project which also includes the link between Shillong and Dibrugarh is Rs. 192 lakhs.

INFILTRATION BY NAGA HOSTILES

883. SHRI JAGAT NARAIN:
DR. (MRS.) MANGLADEVI TALWAR;

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that 500 Naga hostiles infiltrated into the northern areas of Ukhrul sub-division of Manipur in October, 1966 and collected levy from the villagers; and

(b) if so, the action taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI V. C. SHUKLA): (a) Some Naga hostiles infiltrated into the northern areas of Ukhrul sub-division of Manipur in October, 1966 and forcibly collected some money from the villagers.

(b) Every possible effort is being made to stop the activities of Naga hostiles by strengthening the police posts in the area.

KIDNAPPING OF WOMEN IN DELHI

884. SARDAR RAM SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of cases of kidnapping of women reported to the police in Delhi during the last two months;

(b) whether it is a fact that these activities are being perpetrated by one single gang which is operating in a particular sector of the city;

(c) how many culprits have so far been apprehended in this connection; and

(d) What security measures have been taken by Government to prevent such crimes in future?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI V. C. SHUKLA): (a) 37 cases of kidnapping of women were reported to the police in Delhi during October and November, 1966.

(b) No, Sir.

(c) 21 persons involved in 2 cases of kidnapping have so far been apprehended.

(d) Greater vigilance is being exercised on the activities of unsocial and undesirable elements and special attention is being paid to the investigation of such cases.

FINANCIAL CONTROL OVER COLLEGES INSTITUTIONS OF DELHI UNIVERSITY

895. SHRI K. S. JAIN: Will the Minister of EDUCATION be pleased to state whether it is a fact that the financial control over constituent colleges of Delhi University is exercised by the Comptroller and Auditor General of India?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION (SHRI BHAKT DARSHAN): The Comptroller and Auditor General of India, through the Accountant General, Central Revenues, conducts only checks in respect of the accounts of